

1	2	3	4	5
		9. The Daily Nav Prabhat	6. Ghazi Urdu Daily	
		10. Deshpran Punjabi Daily	7. Abshar Urdu Daily	
		11. The Basumati Corpn. Ltd.	8. Lok Sevak	
		12. The Statesman@		
		(14 remaining small concerns have yet to be inspected)		
2. Orissa		1. Prajatantra*		
		2. The Samaja		
		3. The Matrubhumi		
		4. The Dharitri*		
		5. The Pragatibadi@		
		6. The News of the World		
		7. The Swarajya@		
3. Tripura		Not implemented by any newspaper in the State. It has been reported by the State Government that efforts are being made to secure implementation of the recommendations in the State.		

* Legal action is being taken by the State Govt. for partially implementing the recommendations of Palekar Tribunals.

@ Arrears not paid, legal action being taken.

Bogus Industrial Units

1820. SHRI NAVIN RAVANI:
SHRI MOHANLAL PATEL:

Will the Minister of INDUSTRY be pleased to state:

(a) whether there are hundreds of bogus industrial units functioning in India;

(b) if so, whether any checking has been made in this regard by Centre and State Industrial Departments;

(c) if so, the findings thereof;

(d) the action taken against the offenders; and

(e) the number of such cases, State-wise?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) to (e). The performance of industrial units re-

gistered with various agencies of States and Central Governments is reviewed by the registering authority from time to time. If the unit is found to have ceased to function, and if the circumstances so warrant, it is removed from the list of registered units.

Foreign Nationals Entering Assam With Mischievous Intentions

1821. SHRI N. E. HORO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Home Minister has stated that the foreign nationals, who had entered Assam and other north-eastern States with mischievous ideas and bad intentions would be ousted from the country;

(b) if so, whether some foreign nationals' activities had also been